

OFFICE OF THE PRICIPAL DISTRICT & SESSIONS JUDGE (HQs) : DELHI

ORDER

Pursuant to the letter no. 10966-70/SCMSC/DHC/2022 Dated 04.07.2022 of Hon'ble High Court of Delhi and in compliance of the minutes of meeting dated 25.05.2022 of Hon'ble the State Court Management System Committee, Shri Dheeraj Mns, A.SJ/Central is hereby appointed as Facilitation Officer of Central District for collection of data etc. and will conduct weekly review meetings with the Presiding Officers to identify any additional bottlenecks or issues which requires to be assessed for future planning purposes. He will be assisted by the Chief Metropolitan Magistrate, Central District.

Girish Kathpalia
12.7.22

(GIRISH KATHPALIA)

Principal District & Sessions Judge (HQs)
Delhi

No. 1213/52777-52797/F.1(3)/Gaz/2022

Dated 19.7.2022

Sub:- Compliance of the order dated 19.05.2022 passed by the Hon'ble Supreme Court in Suo Moto Writ (Criminal) No.2 of 2020 in Re: Expeditious Trials of Cases under Section 138 of NI Act, 1881

Copy forwarded for information & necessary action to :-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge (Hqs) Tis Hazari Courts, Delhi.
3. The Chief Metropolitan Magistrate (Central) Tis Hazari Courts, Delhi.
4. All the Metropolitan Magistrates dealing with 138 of NI Act cases (including Digital Courts), Central District Tis Hazari Courts, Delhi.
5. Sr.AO(J)/AO(J)/Branch In-charge, Office of Chief Metropolitan Magistrate (Central) is directed to pursue the matter.
6. The P.S. to the undersigned.
7. The Website Committee (English/Hindi), Tis Hazari Courts, Delhi.
8. The R&I Branch (Central) for uploading on LAYERS.

Principal District & Sessions Judge (HQs)
Delhi